

(14)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. Palani

Petitioner

P. Palani

C. Kalirundayn

Respondent

for M/s. V.S. Senthil
Iceman

ORDER

Both the counsels present. Petitioner counsel stated that matter is going to be settled between the parties and is in progress. Both counsels prayed for time. At request time enlarged. Put up on 05.01.2018.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)